

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 582/GT/2020

Subject : Petition for revision of tariff of Solapur STPS (1320 MW) after the truing up exercise for the period from COD of the 1st Unit (i.e. 25.9.2017) to 31.3.2019.

Petition No. 246/GT/2021

Subject : Petition for determination of tariff of Solapur STPS (1320 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : Madhya Pradesh Power Management Company Ltd.
& 4 ors.

Date of Hearing : **20.9.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Ashabari Thakur, Advocate, NTPC
Shri Deepak Thakur, Advocate, NTPC
Shri V.V. Siva Kumar, NTPC
Shri Sameer Aggarwal, NTPC
Shri Suraj Kumar, NTPC
Shri Ravi Sharma, Advocate, MPPMCL

Record of Proceedings

These Petitions were called out for hearing today.

2. During the hearing, the learned counsel for the Petitioner referred to note of submissions and made detailed oral submissions in the matters.
3. The learned counsel for the Respondent, MPPMCL referred to the reply and made detailed oral submissions in the matter.
4. The Commission, after hearing the parties, directed the Petitioner to furnish the following additional information, after serving copy to the Respondents by **10.10.2022**:
(a) 'Reconciliation of un-amortized Bond Issue expenses' in conciliation with the auditor's certificate as submitted in IGAAP format.
5. The Respondent shall file their replies, on or before **20.10.2022** after serving a copy to the Petitioner, who shall file its rejoinder, if any, by **27.10.2022**. The parties shall comply with the above directions within the specified timeline and no extension of time shall be granted.



6. Subject to the above, order in these petitions was reserved.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

